

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA  
STARRED QUESTION NO. 153  
TO BE ANSWERED ON 10<sup>TH</sup> FEBRUARY, 2026

**FARMER CLUSTERS UNDER ORGANIC FARMING**

\*153. SHRI Y S AVINASH REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of farmer clusters formed and the total area brought under organic farming in the State of Andhra Pradesh under the Paramparagat Krishi Vikas Yojana since 2024;
- (b) the funds sanctioned, released, and utilized by the State during this period;
- (c) the number of farmers awaiting certification under the Participatory Guarantee System (PGS-India) due to delays or lack of market recognition;
- (d) whether any steps have been taken by the Government to ensure procurement support, fair price realization and market linkages for certified organic farmers in the State of Andhra Pradesh; and
- (e) if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 153 DUE FOR ANSWER ON 10<sup>TH</sup> FEBRUARY, 2026 REGARDING 'FARMER CLUSTERS UNDER ORGANIC FARMING'.**

(a) & (b): As per the information received from State Government of Andhra Pradesh, 5300 cluster have been formed since inception of Paramparagat Krishi Vikas Yojana (PKVY) till 31.12.2025. Since 1<sup>st</sup> April, 2024 in Andhra Pradesh, 91,753 farmers (area of 38097 ha) have been covered till 31.12.2025. During this period, ₹57.46 cr. has been released to the State. Out of this ₹ 28.00 cr has been utilized by the State.

(c): Participatory Guarantee System (PGS)-India Organic Certification Programme is through mandated process that involves meeting/training of local group, peer inspection, online verification by Regional Councils and then certificate generation. As per the information received from the State of Andhra Pradesh, 33,300 farmers who are under PKVY are registered under PGS-India Organic Certification. Out of these, 15,433 farmers have been issued PGS Certification. Additionally, 17,867 organic farmers are at various steps of the certification process.

(d) & (e): Procurement for foodgrains is implemented by Department of Food and Public Distribution, Ministry of Consumer Affairs, with objectives of ensuring Minimum Support Price (MSP) to the farmers and availability of food to the weaker sections. Also Price Support Scheme (PSS) under Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) provides for procurement of pulses, oilseeds and copra at Minimum Support Scheme (MSP). However, there is no separate procurement programme for organic farming produces.

Under PKVY scheme, assistance of Rs. 31,500 per ha is provided over 3 years for promotion of organic farming. Out of this, assistance of Rs. 15,000 per ha is provided to farmers through Direct Benefit Transfer for on- farm /off –farm organic inputs, financial assistance of ₹4,500 per hectare for marketing and branding, ₹3,000 per hectare for certification, and ₹9,000 per hectare for training and capacity building. The State of Andhra Pradesh has been taking steps such as strengthening farmer's skills to establish enterprises in aggregation, value addition, branding and packaging for promoting market linkages of organic produces. Free space is allocated for Organic Farming farmers in Rythu Bazaars, Government offices and primary health center premises to encourage promotion and marketing of organic produce. Trade Fairs, mela and haats (weekly markets) are regularly organized at State and regional levels connecting the organic farming farmers with institutional buyers such as National Co-operative organic limited (NCOL), AP MARKFED etc.

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